

(d) if so, by what time Government are expected to receive the tripartite committee's report in this regard; and

(e) if so, by what time Government are likely to take a decision in regard to this?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL):** (a) No, Sir.

(b) to (e) Do not arise.

#### **Permission to Raise Equity Holding by Companies**

**2075. SHRI B. V. DESAI:** Will the Minister of FINANCE be pleased to state:

(a) whether in a major policy change, Government have permitted large industrial houses and FERA companies to raise their equity holding joint sector companies to over 25 per cent;

(b) if so, what are the names of industrial houses that have been permitted;

(c) what are the industrial houses and companies which have not been allowed the same;

(d) what was the total number of companies and industrial houses which had applied for this;

(e) what are the companies with their names and addresses which have not been provided this facility so far; and

(f) whether Government are considering afresh to provide this concession to some more industrial houses and companies whose cases have been rejected.

**THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):** (a) No, Sir.

(b) to (f). Do not arise.

#### **Indo-U.K. Cooperation in Defence Field**

**2076. SHRI B. V. DESAI:**

**SHRI SUBHASH CHANDRA BOSE ALLURI:**

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India and U.K. Governments have agreed to en-

hance their cooperation in sophisticated areas such as defence, etc.;

(b) whether both the countries have decided that experts from the countries will meet periodically to explore ways of intensifying bilateral cooperation in the defence field marked by the manufacture of British equipments in India; and

(c) if so, to what extent the U.K. Government has already provided sufficient knowledge and technology in the defence cooperation so far and whether experts from both the countries have already visited the places and the outcome of the results so far achieved?

**THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO):** (a) to (c) The British Secretary of State for Defence during his recent visit to India agreed that it should be possible to expand the areas of cooperation between the two countries. It was decided during the discussions that experts from India and United Kingdom would meet periodically to explore ways of intensifying cooperation in the field of defence. It is, however, not in public interest to disclose further details in this connection.

#### **Setting up of Fourth Pay Commission for Central Government Employees**

**2077. SHRI BHEEKHABHAI:** Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering to set up Fourth Pay Commission for their employees; and

(b) if so, when the decision could be expected alongwith other details?

**THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE)** (a) and (b) In the ordinary meeting of the National Council (JCM) held on the 13th and 14th May, 1982 the Staff Side had suggested to set up Pay Body to look into pay matters only of Central Government employees. This suggestion of the Staff Side is under consideration of the Government and no final view has emerged so far.